

Company : Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Chief Pharmacist/Store Officer, Class-III, Recruitment Rules, 2003

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Chief Pharmacist/Store Officer, Class-III, Recruitment Rules, 2003

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Chief Pharmacist/Store Officer, Class-III, under the Directorate of Medical Services, Employees' State Insurance Scheme, Gujarat State, namely:

<u>1.</u> . :-

These rules may be called the Chief Pharmacist/Store Officer, Class-III, Recruitment Rules, 2003.

2. . :-

Appointment to the post of Chief Pharmacist/Store Officer, Class-III, under the Directorate of Medical Services, Employees' State Insurance Scheme shall be made by promotion of person of proved merit and efficiency from amongst the persons who have worked for not less than five years in the cadre of Senior Pharmacist in the subordinate service under the Directorate of Medical Services, Employees' State Insurance Scheme, Gujarat State:

Provided that where an appointing authority is satisfied that a person having the experience specified above is not available for promotion and that it is necessary in the public interest to fill up the post by promotion even of person having experience for lesser period, it may, for reasons to be recorded in writing, promote such person who process experience of a period not less than two thirds of the period specified above.